ने लिखा भी था कि ऐसा है. लेकिन उस को न मान कर के उन पर बाकायदा पेनाल्टी वगैरह की जो भी कानन के अन्तर्गत कार्यवाही होती है की गई ग्रौर वहा पर मक्त किया किया गया ? एक बात । दूसरी बात कि जब केन्द्रीय सरकार को चिट्ठी लिखी गई, कम्पलेट की गई, तो क्या केन्द्रीय सरकार का यह कर्तव्य नही था कि चुकि इस मामले मे बड़े बड़े अधिकारी इनवाल्व्ड है इसलिए अपने इटेलिजेस डिपार्टमेट के ग्रादमी को भेज कर के वास्तविकता की खोज कर के स्रावश्यक कार्यवाही करती ?

श्री जयसंखलाल हाथी से जो शकराचार्य की ग्राए उसकी बात वह तो मेरे खयाल मे नही मझे इस बात का पता नही है, वारे में कुछ कह सकने में मैं समर्थ नही ह । जहातक पजाब के ग्राफियस का मामला है वह पजाब सरकार से हम ने पूछा है, जो उन्होने एक निवेदन रखा है, वह तो दिया है भीर उन से जब श्रीर जबाब श्राएगा तब बनायेगे ।

श्री जगत नारायण मेरा सवाल वजीर साहब से यह है कि क्या कोई सरकारी मुला-जिम कोई गिफ्ट ला सकता है और किस हद तक गिफ्ट ला सकता है

श्री जयस्वलाल हाथी गिपट लाना भ्रौर कहा तक लाना वह तो दुसरे नियम के म्रधीन बात है. म्रीर मभी जा सवाल पूछा है वह स्मर्गालग के बारे मे है स्मर्गालग क्छ ऐसी बात है कि उसका ग्रर्थ कोई दूसरा होता है. गिफ्ट लाना ग्रलग बात है। कस्टम की जो बात है तो कस्टम तो पे कर दिया है ऐसा पजाब गवनमेट ने हमको कहा है।

श्री विरिराज किज़ीर कपूर माननीय मबी जी यह बताने की कृपा करेगे कि इस मे पजाब सरकार के साथ मद्रास सरकार भी स्राती है, क्या मद्रास सरकार से भी कछ पुछा गया है या नहीं ?

जयसंखलाल हाथी मद्रास सरकार से पूछा है, उनका जबाब है कि कोई ऐसी बात वहा तो नहीं हुई है।

UNAUTHORISED PERSONS FOR OLYMPIC GAMES

*530 Shri M P BHARGAVA Wil1 the Minister of Education be pleased to state

- (a) whether any cases have come to the notice of Government where persons not deputed for Olympic games at Tokyo reached Japan and stayed with the Indian Olympic games contin-
- (b) if so whether any foreign exchange released for Indian contingent was used for any one of these unauthorised persons, and
- (c) whether any cases of indiscipline on the part of the members of the Indian Olympic games contingent have been reported?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN) (a) and (b) statement is laid on the Table of the House

(c) No Sir

STATEMENT

Particulars of the persons not included in the Indian Contingent to the Olympic Games held at Tokyo but who had stayed in the Olympic Vil lage with the Indian Contingent with the permission of the Chief-de-Mission are as under -

- 1 Shr, Surjit Singh Majithia, Vice-President Indian Olympic Association-He acted as Deputy Chief-de-Mission to the contingent but paid towards his board and lodging penses at the Village for the entire period of his stay. He also met his passage cost to Tokyo and back
- 2 Shri Pankaj Gupta, Honorary Secretary, Indian Olympic Association—He also paid for his board and

lodging expenses and return passage cost

3 Shri Rameshwar Dayal, President, Gymnastic Federation of India.—Due to unavoidable circumstances, the Coach selected to accompany the Gymnastic team to Tokyo could not reach Tokyo and so Shri Rameshwar Dayal was detailed to look after the Gymnastic team. He stayed in the Village only for the actual number of days absolutely necessary i.e., for the period the team participated in the Gymnastic event.

4 Shri Prithvi Raj.—As no Coach or Manager could accompany the Diving team from India, Shri Prithvi Raj was required to look after the team and he stayed in the Village only for the actual number of days of training and competition by the Diving team

Both Sarvashii Rameshwai Dayal and Prithvi Raj have met their own passage cost to Tokyo and back and also their expenses for the rest of the days at Tokyo. For the period of their stay in the Village, they were treated as members of the Indian Contingent

Shri M P BHARGAVA May I know, Sir, whether any Deputy Chefde-Mission was selected and whether before the teams were sent to the Olympics it was felt that such a post was necessary?

Shri BHAKT DARSHAN Yes Sir As has been stated in the statement, Shri Suijit Singh Majithia was selected as the Deputy Chef-de-Mission by the Chef-de-Mission Raja Bhalindra Singh, Chairman of the Indian Clympic Association. He was selected on account of the fact that he had a long experience, he had acted as Chef-de-Mission in the Rome Olympic. In 1960

Shri M P BHARGAVA In the statement it has not been said that he was selected. In the statement it has been said that he acted as Deputy Chef-de-Mission but paid towards his board and lodging expenses at the

Village for the entire period of his stay. From this I assume that he happened to be there and was asked by Raja Bhalindra Singh to act as Deputy Chef-de-Mission

Shri BHAKT DARSHAN It is not a fact that he was not properly selected. The procedure is that the Chairman of the Indian Olympic Association selects his own contingent and we only give the approval. We do not look into the details. And we did not pay anything to him. He met all his expenses

Shri M P BHARGAVA May I know who was the coach for the Gymnastic team and what was the reason which prevented him from going and how Shri Rameshwar Dayal happened to be in Japan and was asked to take over that post?

Shri BHAKT DARSHAN The NIS trained coach, Mr NI Takashivilli, a Russian, was selected but he was not permitted by the USSR Embassy and at the eleventh hour Mr Rameshwar Dayal was sent

SHRI SANTOKH SINGH Apart from hockey where we have done very well—no doubt about it—our standard in Olympic has been very poor May I know what steps are being taken to improve the standards?

SHRI BHAKT DARSHAN All possible steps

Shri ARJUN ARORA May I know it the Government is aware of the widespread criticism among the sporting public that the percentage of managerial and non-competing personnel in the Indian contingent was amongst the highest in the world?

Shri BHAKT DARSHAN No, Sir I have not got the figures about other countries but I can give some figures about our own contingent. For example, so far as lockey was concerned there were 18 players and one manager and one coach were sent. So it was not disproportionate.

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Shri ARJUN ARORA: He has not replied to my question. He has only mentioned hockey, about which we have no complaint this year. He should give figures if he has for the whole contingent, which has fared very badly because of too many coaches, too many managers and too many cooks.

SHRI BHAKT DARSHAN: I do not admit that our failures were due only to the large number of coaches. Our failures were due to several other reasons. I admit that our performance was not up to our expectations, but we are not disappointed on account of that. We will persevere in our attempt.

श्री गिरिराज किशोर कप्र: क्या मंती महोदय यह बताने की कृपा करेंगे कि उन से सवाल यह किया गया था कि हाकी को छोड़ कर बाकी खेलों में भारत की क्या कीर्ति हुई श्रीर श्रागे स्पोर्टस में श्रपनी साख को बढ़ाने के लिए क्या मेजर्स लिये गये हैं, जबाब मिला "श्राल पासिब्ल मेजर्सं"। तो क्या मंत्री महोदय यह बता सकते हैं कि सारे के सारे मेजर्सं न बताएं तो कम से कम दो चार तो बताएं?

श्री भक्त दर्जान : श्रगर श्रीमान मुझे इजा-जत दें, तो मैं एक लम्बा विवरण इस संबंध में रख सकता हूं कि हमारी ग्रसफलताग्रों के क्या कारण थे श्रीर उन ग्रसफलताग्रों को दूर करने के लिए हम क्या प्रयत्न कर रहेहैं। श्रीमन् श्रगर ग्राप ग्राज्ञा दें, तो मैं इस संबंध में एक बिवरण विवरण सभा पटल पर रख सकता हूं।

श्री गिरिराज किशोर कपूरः हां, सभा पटल पर रखवा दीजिए 1

Shri B. T. KULKARNI: Mr. Chairman, the hon. Deputy Minister is not giving a clear answer as to what is the ratio of players to non-players participating in the contingent which went to the Olympic games. That was the question asked by Mr. Arjun Arora,

SHRI BHAKT DARSHAN: I gave the figures.

MR. CHAIRMAN: You gave the figure only about hockey. If you have got other figures you might lay it on the Table.

Shri Bhakt Darshan: About hockey there were 18 players, one manager and one coach. For athletics there were 13 players, one manager and one coach. For wrestling there were 8 wrestlers, one manager and one coach. For shooting, there were three shooters and one coach-cummanager. The idea was that for less than five participants, there should be one manager-cum-coach and if the number was larger than that, then there was one separate manager and one separate coach.

Mr. CHAIRMAN: Next question.

TEKCHAND COMMITTEE ON PROHIBITION

*531. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Home Affairs be pleased to state:

- (a) what recommendations of the Tekchand Committee on Prohibition have been accepted by Government;
- (b) whether opinions on the same were asked for from the State Government; and
- (c) if so, from which of the State Governments opinions have been received up-to-now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The recommendations of the Study Team on Prohibition are under consideration in consultation with the State Governments.

- (b) Yes, Sir.
- (c) The Government of Madras have communicated their views on some of the recommendations and have promised a further communication on the rest. The other State Governments have promised to send their views early.